

UPDATED LIST OF STAKEHOLDERS as on 28.02.2022

(Updated as per order dated 19.02.2022 of the Hon'ble NCLT)

A| FINANCIAL CREDITORS - SECURED

Sr No	Name of the Financial Creditor	Details of Financial Creditor	Total Amount Claimed (Amount in Rs.)	Total Amount Admitted as per LoS dated 21.11.2020 (Amount in Rs.)	Revised Total Amount Admitted (subject to approval of Hon'ble AA)	Final Admitted Claim Amount (subject to revision being approved by Hon'ble AA)	Status of Admitted /Rejected	Reason for Change in Admitted Amount from Claimed Amount	Secured/ Unsecured	Security Interest
1	Punjab National Bank (Previously OBC)	PAN - AAACP0165G National Insurance Building, S V Patel Marg Kingsway, Nagpur - 440001 bo6795@pnb.co.in	1,052,159,768.00	1,052,159,768.00	-	1,052,159,768.00	Full	-	Secured	<p>For Fund Based Term Loan Limit Primary Security 1st charge on immovable assets / securities of the company Collateral Security Both fund based & non fund-based limits is collateral secured by way of mortgage of following immovable properties on pari passu basis with consortium member banks.</p> <p>For Fund Based WC-Cash Credit Limit Primary Security 1st Pari Passu Charge by way of hypothecation of Stocks of raw material,semi-finished goods, finished goods, stores & stores, receivables bills and other current assets (both present & future) with other working capital consortium members Collateral Security Both fund based & non-fund based limits is collateral secured by way of mortgage of following immovable properties on pari passu basis with consortium member banks.</p> <p>For Non Fund Based – Bank Guarantee Limit Primary Security <input type="checkbox"/> Counter Guarantee <input type="checkbox"/> Extension of Charge on the current assets of the company on 1stpari passu basis with existing WC lenders <input type="checkbox"/> Performance & Financial: 15% in duly discharged FDRs with lien noted in favour of the bank. Collateral Security As applicable for CC & TL facility, given below</p> <p>Description (Res./Com./ Agr. Land) and address Total Area Name of Owner Factory Land and Building bearing survey no 18 A1 & 18 A3, out of survey no 18/ A+B, PH No 23, Mouza Chinchbhawan, Tahsil Kalmeshwar, DistNagpur (paripasu charge with IDBI bank & South Indian Bank) [1st charge to the extent of corporate term loan] 8.08Hect. M/s Enestee Engineering Ltd Residential apartment at 202, Om Mansion, plot 158, Kh No 217, City survey no 1007, Mouza Lendhra, Ramdaspath, Off Canal Road, DistNagpur(Pari pasu charge with IDBI bank & South Indian Bank) [1st charge to the extent of corporate term loan] 1506.41 sq ft Sh. Madhu Nair & Smt. Chitra Nair Office block 701/A, Shriram Shyam Tower, Kh No 101/3, PH No 8, City survey 1866, Mouza Sitabuldi, Civil Lines, Dist Nagpur (Pari pasu charge with IDBI bank & South Indian Bank) [1st charge to the extent of corporate term loan] 1593.05 sq ft Sh. Madhu Nair 2ndpari passu charge on Kh No.2/3 B, P Halaka No.64 Mauza- Nanadevi No.189, admeasuring 3.65 Hectore i.e 9.01935 Acres Mouda- Tarsa Road Dist Nagpur 3.65 Hect. M/s Enestee Engineering Ltd Pledge of 4577670 physical shares (value of each share – Rs. 10/-) standing in the name of [Sh. Madhu K Nair -2540333 Shares, Smt. Chitra M. Nair, - 653333 Shares & Sh. Sandeep 1374000 shares] (under paripasu basis) Personal / Corporate Guarantee of i. Shri. Madhu K Nair ii. Shri Sandeep Madhu Nair iii. Smt.Chitra Madhu Nair</p>

2	The South Indian Bank Ltd	CIN - L65191KL1929PLC001017 Address - 931, Kailash Bhawan, Deshpande Layout, Near Haldiram's Day2day, CA Road, Nagpur - 440008 br0432@sib.co.in	34,647,248.33	34,647,248.33	-	34,647,248.33	Full	-	Secured	<p>Security -</p> <p>1. 2nd Pari pasu charge along with OBC and IDBI, on Factory Land and Building bearing survey no 18 A-1, out of survey no 18/ A+B, PH No 23, Mouza Chinchbhawan, TahsilKalmeshwar, Dist Nagpur</p> <p>2. 2nd Pari pasu charge along with OBC and IDBI, on Residential apartment at 202, Om Mansion, plot 158, Kh No 217, City survey no 1007, MouzaLendhra, Ramdaspath, Off Canal Road, Dist Nagpur</p> <p>3. 2nd Pari pasu charge along with OBC and IDBI, on Office block 701/A, ShriramShyam Tower, Kh No 101/3, PH No 8, City survey 1866, MouzaSitabuldi, Civil Lines, Dist Nagpur</p> <p>4. 2ndpari passu charge along with OBC, on Kh No.2/3 B, P Halaka No.64 Mauza- Nanadevi No.189, admeasuring 3.65 Hector i.e 9.01935 Acres Mouda- Tarsa Road Dist Nagpur (This property is originally mortgaged with IDBI Bank)</p>
3	IDBI Bank Ltd	CIN - L65190MH2004GOI148838 IDBI Bank Ltd, NPA Management Group, Zonal Office, 1st Floor, Salasar Prestige, Plot No 1/A, Off WHC Road, Dharampeth, Nagpur - 440010. pankaj.patil@idbi.co.in sarvesh.nagpure@idbi.co.in	284,199,043.74	284,199,043.74	-	284,199,043.74	Full	-	Secured	<p>Primary Security to Enestee Engineering Ltd - The Borrower: First hypothecation charge on entire current assets of the company comprising raw material, stock in process, finished goods, consumables stores and spares, and receivables on pari-passu basis with consortium.</p> <p>Collateral Security offered by Enestee Engineering Ltd to the Bank: First Charge on property situated at (i) KH No. 2/3-B Mauza – Nanadevi No. 189, P.H. No 64 admeasuring 3.65 Hector Mouza-Tarsa road, DistNagpur. Second Pari-passu Charge over fixed assets of the company, present and future, including Hypothecation of plant and machinery and Equitable Mortgage of land and building situated at: (ii) Industrial land and various industrial building structural sheds bearing Khasra No 18A-1(18/A+B) and 18A-3(18/A+B) Mouza Chinchbhawan, tehsil Kalameshwar, Dist Nagpur admeasuring 8.08 Hector(80800 Sq. mtr) (iii) Residential apartment at 202, Om mansion, Plot 158, Kh No 217, city survey No 1007, Mouza Lendhra, ramdaspath, off canal Road, Dist Nagpur admeasuring 1506.41 sqft. (iv) Office Block 701/A, ShivramShyam Tower, Kh No 101/3, PH No 8, City survey 1866, Mouza Sitabuldi, Civil Lines Dist Nagpur, admeasuring 1593.05 asft built up area admeasuring buildup area of 1593.05 sqft.</p> <p>Name of Guarantors 1. Shri Madhu Nair 2. Smt Chitra Nair 3. Shri Sandeep Nair</p>

4	Kotak Mahindra Bank Ltd	CIN - L65110MH1985PLC03 8137 27 BKC, C 27, G Block, Bandra Kurla Complex, Bandra (E), Mumbai - 400051 sandipkumbhekar@kotak.com gmanishchandram@kotak.com	989,942.00	989,942.00	-	989,942.00	Full	-	Secured	CONSTRUCTION EQUIPMENT FINANCE: A) Ce – 513522–Crane - Escorts Construction Equipment Ltd - Cb_Escorts 12 Ton Crane – 08-Nov-2016 B) Ce – 513539–Crane - Escorts Construction Equipment Ltd - Cb_Escorts 12 Ton Crane - 08-Nov-2016 C) Ce – 513545 – Motor Grader - Xgma Machinery Co Ltd - Cb_Mobile Cranes - 08-Nov-2016 D) Ce – 513568 – Tower Crane - Action Construction Equipments Ltd - Cb_Ace Make Tower Crane Model Tc_5540 - 08-Nov-2016 E) Ce – 513580 – Tower Crane - Action Construction Equipments Ltd - Cb_Ace Make Tower Crane Model Tc_5540 - 08-Nov-2016 F) Ce – 513574 – Tower Crane - Action Construction Equipments Ltd - Cb_Ace Make Tower Crane Model Tc_5540 - 08-Nov-2016 G) CE - 513551 - Construction Equipments Crane - Herculers Crane (P) Ltd - CB_Hydraulic_Mobile_Crane_H_130_08-NOV-2016
5	Hinduja Leyland Finance Ltd	CIN - U65993TN2008PLC06 9837 Address - Shriram Shyam Tower, Office Block No. 801, 9th Floor, 'A Wing', Sadar, Nagpur - 440001 sujitakare@hindujaleyl andfinance.com	9,523,080.00	9,523,080.00	-	9,523,080.00	Full	-	Secured	VEHICLE / CONSTRUCTION EQUIPMENT FINANCE Sr. No Contract no. Machine/Assets Details. Engine no. Chassis no. Hypothecation 1. CRNGNG00493 Crawler Crane-4000 4056 4056 Hinduja Leyland Finance Limited 2. CRNGNG00894 P&H-5300 Crawler Mounted Crane 39343 39343 Hinduja Leyland Finance Limited. 3. CRNGNG00926 P AND H 670 CRAWLER CRANE WLC 31826 39343 Hinduja Leyland Finance Limited.
Total			1,381,519,082.07	1,381,519,082.07	-	1,381,519,082.07				